

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2017

Dated : 20th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Greenko Budhil Hydro Power Pvt. Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) :

Ms. Soumya Singh
Ms. Ankita Bafna

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **06-05-2019**.

**(S.D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**